

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 19/MP/2017

Subject : Petition for revision of the Declared Capacity of Nathpa Jhakri Hydro Power Station (6X 250 MW) of SJVN Limited on 15.7.2016 and 9.8.2016 by the Northern Regional Load Dispatch Centre.

Petitioner : SJVN Limited (SJVNL).

Respondents : Punjab State Power Corporation and Others

Date of hearing : 16.5.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Ms. Ranjeetha Ramachandran, Advocate, SJVNL
Shri Romesh Kapoor, SJVNL
Shri Rajeev Aggarwal, SJVNL

Record of Proceedings

Learned counsel for the petitioner submitted that the present petition has been filed for revision of the Declared Capacity of Nathpa Jhakri Hydro Power Station (6X 250 MW) for two days, namely 15.7.2016 and 9.8.2016 and seeking declaration that the petitioner shall be entitled to maintain the Declared Capacity so long the generating units, namely, the machines and equipment are maintained and ready for generation of electricity but the generation of electricity is not possible on account of high silt/reservoir flushing which is beyond the control of the petitioner.

2. After hearing the learned counsel for the petitioner, the Commission admitted the petition and directed to issue notice to the respondents.

3. The Commission directed the petitioner to serve copy of the petition on the respondents immediately. The respondents were directed to file their replies by 20.6.2017, with an advance copy to the petitioner, who may file its rejoinder, if any, by 20.7.2017. The Commission directed the parties that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The petition shall be listed for hearing on 10.8.2017.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**